

STATEMENT

The grants given to the Kendriya Ayurved Avam Siddh Anusandhan and Parishad during the last three years are as follows:—

(Rs. in lakhs)

<i>Year</i>	<i>Non-Plan</i>	<i>Plan</i>	<i>Combined Building Complex</i>	<i>F. W. Programme</i>
1989-90	491.00	121.57	85.00	15.65
1990-91	587.00	216.60	86.58	11.95
1991-92	572.45	150.00	75.00	14.25

[*English*]

Non-Lifting of Foodgrains Quota by States

6340. SHRI ASHOK ANANDRAO
DESHMUKH:
SHRI MADAN LAL KHUR-
ANA:

Will the Minister of FOOD be pleased to state:

(a) whether some of the State Government and Union Territories did not lift the wheat, edible oil, kerosene oil, rice, sugar, etc. allocated to them for distribution under the public distribution system;

(b) if so, the details thereof;

(c) the reasons for not lifting the entire quantities allocated to them; and

(d) the steps taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) to (d). Lifting of allotted quantities of wheat, edible oil, kerosene oil, rice, sugar etc. by State governments/Union Territories is a continuous process. On account of various requirements like financial arrangements, transportation of commodities to distribution points, availability of wagons/trucks, the lifting is not always cent percent. However, the Food Corporation of India and other Central distribution agencies take all possible steps, in cooperation with State Governments and their agencies, to deliver the allotted quantities of rice, wheat, sugar, edible oils and kerosene oil to State/Union Territories. While allotment/offtake figures of kerosene oil are not readily available, the details of allocation and lifting of rice, wheat, sugar and edible oils are given in Statements I, II and III attached.

STATEMENT-I

Showing demand, Allotment and offtake of Rice and Wheat from central pool for public Distribution system to various States/UTs for the months of October, 1991 to January, 1992.

States/UTs.	October, 1991			November, 1991			December, 1991			January, 1992			
	D.	A.	O.	D.	A.	O.	D.	A.	O.	D.	A.	O.	
1	2	3	4	5	6	7	8	9	10	11	12	13	
Andhra Pradesh	R.	280.0	280.0	166.0	125.0	125.0	190.5	125.0	170.0	155.2	220.0	170.0	145.5
	W.	20.0	20.0	14.1	20.0	20.0	11.4	20.0	18.0	14.0	20.0	18.0	12.8
Arunachal Pradesh	R.	8.0	7.5	6.3	8.0	7.5	6.5	8.0	11.5	6.3	8.0	8.0	6.8
	W.	1.0	0.8	0.3	1.0	0.8	0.5	1.0	0.72	0.4	1.0	0.72	0.4
Assam	R.	72.0	42.3	39.6	64.0	40.3	36.6	64.0	40.3	34.3	64.0	35.3	36.8
	W.	52.0	20.0	27.1	42.0	30.0	16.5	42.0	29.0	26.2	42.0	25.0	19.3
Bihar	R.	25.0	15.0	9.9	25.0	15.0	9.2	25.0	15.0	9.8	25.0	15.0	10.8
	W.	100.0	47.0	49.2	100.0	7.0	39.7	100.0	42.3	46.8	100.0	42.3	51.3

<i>States/UTs.</i>	<i>October, 1991</i>				<i>November, 1991</i>				<i>December, 1991</i>				<i>January, 1992</i>			
	<i>D.</i>	<i>A.</i>	<i>O.</i>	<i>A.</i>	<i>D.</i>	<i>A.</i>	<i>O.</i>	<i>A.</i>	<i>D.</i>	<i>A.</i>	<i>O.</i>	<i>A.</i>	<i>D.</i>	<i>A.</i>	<i>O.</i>	
1	2	3	4	5	6	7	8	9	10	11	12	13	13	13	13	
Goa	R.	6.0	5.5	4.1	6.0	5.5	3.8	6.0	5.5	4.3	6.0	4.5	5.8	5.8	5.8	
	W.	3.5	3.5	3.4	3.5	3.5	3.5	3.5	3.5	3.0	3.5	3.15	2.7	2.7	2.7	
Gujarat	R.	35.0	31.0	24.1	40.0	31.0	30.8	50.0	28.0	27.3	50.0	28.0	24.5	24.5	24.5	
	W.	100.0	67.0	51.3	100.0	67.0	56.9	100.0	60.3	5.3	100.0	60.3	49.6	49.6	49.6	
Haryana	R.	3.0	4.0	3.0	4.0	4.0	1.6	4.0	3.0	1.6	4.0	3.0	1.7	1.7	1.7	
	W.	30.0	30.0	11.1	45.0	30.0	20.2	45.0	27.0	26.3	45.0	27.0	22.5	22.5	22.5	
Himachal Pradesh	R.	6.5	7.15	6.1	7.1	7.15	7.3	7.1	6.5	7.6	7.1	6.5	6.8	6.8	6.8	
	W.	10.0	10.0	7.5	15.0	10.0	9.3	15.0	9.0	12.3	15.0	10.0	9.5	9.5	9.5	
Jammu & Kashmir	R.	40.0	43.5	32.7	40.0	43.5	29.0	40.0	35.0	30.0	40.0	35.0	22.3	22.3	22.3	
	W.	20.0	20.0	6.9	20.0	20.0	7.0	20.0	18.0	13.0	20.0	18.0	6.0	6.0	6.0	

States/UTs.	October, 1991			November, 1991			December, 1991			January, 1992			
	D.	A.	D.	D.	A.	D.	D.	A.	D.	A.	D.	A.	O.
	2	3	4	5	6	7	8	9	10	11	12	13	13
Karnataka	R.	75.0	56.0	62.6	75.0	56.0	54.9	75.0	45.0	43.1	75.0	50.0	48.1
	W.	50.0	40.0	44.0	50.0	40.0	39.4	50.0	36.0	34.9	50.0	36.0	35.1
Kerala	R.	160.0	150.0	146.6	160.0	150.0	155.7	160.0	150.0	149.5	160.0	150.0	148.0
	W.	30.0	30.0	30.1	50.0	30.0	30.7	50.0	27.0	25.9	50.0	27.0	26.6
Madhya Pradesh	R.	120.0	34.0	29.9	120.0	34.0	28.2	120.0	23.0	23.6	120.0	23.0	18.4
	W.	130.0	35.0	38.7	180.0	35.0	38.2	180.0	31.5	24.3	180.0	31.5	31.5
Maharashtra	R.	65.0	53.0	61.8	65.0	53.0	42.0	75.0	45.0	45.1	75.0	82.0	58.7
	W.	120.0	121.0	127.5	150.0	121.0	103.6	150.0	108.0	103.2	150.0	121.0	114.4
Manipur	R.	9.3	10.5	4.7	9.3	11.5	3.2	9.3	9.5	10.9	9.3	7.0	9.1
	W.	3.0	3.0	5.2	3.0	3.0	1.0	3.0	2.7	3.9	3.0	2.7	2.3

States/UTs.	October, 1991					November, 1991					December, 1991					January, 1992				
	D.	A.	O.	D.	A.	O.	D.	A.	O.	D.	A.	O.	D.	A.	O.	D.	A.	O.		
	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19		
Meghalaya	R.	15.0	14.0	10.1	19.0	14.0	13.4	19.0	14.0	11.9	15.0	10.0	1.0							
	W.	2.5	2.5	2.7	2.5	2.5	1.6	2.5	3.75	4.5	2.25	2.25	2.0							
Mizoram	R.	7.5	10.0	6.7	10.5	10.0	8.5	10.5	10.0	6.6	10.5	6.0	8.3							
	W.	1.25	1.25	1.4	1.25	1.25	0.4	1.25	2.13	2.2	1.25	1.25	1.1							
Nagaland	R.	15.0	13.25	15.0	15.0	13.25	13.1	15.0	13.25	12.5	15.0	9.25	15.5							
	W.	10.0	6.0	4.7	10.0	6.0	2.6	10.0	6.9	10.9	10.0	0.0	3.0							
Orissa	R.	45.0	40.5	28.2	45.0	40.5	24.5	45.0	25.0	20.5	30.0	25.0	22.0							
	W.	35.0	25.0	25.7	35.0	25.0	19.5	35.0	22.5	18.7	35.0	22.5	18.1							
Punjab	R.	1.5	2.0	0.8	1.5	2.0	0.6	1.5	-1.5	0.6	1.5	1.5	0.4							
	W.	25.0	25.0	16.8	25.0	25.0	13.1	25.0	22.5	15.0	25.0	22.5	19.2							

States/UTs.	October, 1991					November, 1991					December, 1991					January, 1992						
	D.	A.	O.	A.	O.	D.	A.	O.	A.	O.	D.	A.	O.	A.	O.	D.	A.	O.	D.	A.	O.	
1	2	3	4	5	6	7	8	9	10	11	12	13	13	13	13	13	13	13	13	13	13	13
Rajasthan	R.	5.0	4.2	3.1	5.0	4.2	2.6	5.0	3.0	2.0	5.0	3.0	2.1	5.0	3.0	2.1	5.0	3.0	2.1	5.0	3.0	2.1
	W.	150.0	75.0	73.2	200.0	75.0	66.1	200.0	67.5	67.0	200.0	72.5	72.4	200.0	72.5	72.4	200.0	72.5	72.4	200.0	72.5	72.4
Sikkim	R.	5.0	5.5	3.0	5.5	5.5	4.7	5.5	4.5	4.5	5.5	4.5	2.2	5.5	4.5	2.2	5.5	4.5	2.2	5.5	4.5	2.2
	W.	0.7	0.6	0.4	0.7	0.6	0.4	0.7	0.54	0.4	0.7	0.54	-	0.7	0.54	-	0.7	0.54	-	0.7	0.54	-
Tamil Nadu	R.	100.0	81.0	66.0	100.0	81.0	78.6	100.0	91.0	84.7	100.0	81.0	66.5	100.0	81.0	66.5	100.0	81.0	66.5	100.0	81.0	66.5
	W.	30.0	30.0	21.6	30.0	30.0	19.8	30.0	27.0	21.1	30.0	27.0	12.6	30.0	27.0	12.6	30.0	27.0	12.6	30.0	27.0	12.6
Tripura	R.	12.85	16.85	10.2	12.85	20.85	15.6	12.85	16.85	13.9	12.85	16.85	11.0	12.85	16.85	11.0	12.85	16.85	11.0	12.85	16.85	11.0
	W.	2.5	2.5	1.1	2.85	2.5	1.1	2.85	2.25	2.3	2.85	2.25	0.4	2.85	2.25	0.4	2.85	2.25	0.4	2.85	2.25	0.4

States/UTs	October, 1991				November, 1991				December, 1991				January, 1992			
	D.	A.	O.		D.	A.	O.		D.	A.	O.		D.	A.	O.	
1	2	3	4		5	6	7		8	9	10		11	12	13	
Uttar Pradesh	R.	50.0	35.0	37.0	50.0	40.0	33.0	50.0	28.0	33.5	50.0	28.0	26.1			
	W.	100.0	55.0	51.3	100.0	60.0	55.8	100.0	54.0	54.7	100.0	54.0	55.1			
West Bengal	R.	95.0	83.0	72.5	150.0	75.0	58.7	150.0	69.0	76.4	150.0	69.0	56.2			
	W.	108.0	90.0	69.6	130.0	90.0	75.8	130.0	81.0	55.9	130.0	31.0	71.0			
A & N Islands	R.	4.5	4.5	1.2	-	-	3.3	-	-	3.0	4.5	4.5	0.6			
	W.	2.1	2.1	0.8	-	-	4.0	-	-	-	2.1	2.1	Neg.			
Chandigarh	R.	0.5	2.0	0.2	0.5	2.0	0.2	0.5	0.5	0.5	0.5	0.5	0.5			
	W.	3.0	1.8	1.0	3.0	1.8	1.7	3.0	1.6	1.2	3.0	1.6	1.9			

States/UTs.	October, 1991				November, 1991				December, 1991				January, 1992			
	D.	A.	O.		D.	A.	O.		D.	A.	O.		D.	A.	O.	
1	2	3	4		5	6	7		8	9	10		11	12	13	
D. & N. Havell	R.	0.5	1.0	-	0.5	1.0	-	0.5	0.5	0.5	-	0.5	0.5	0.5	-	
	W.	0.2	0.2	-	0.2	0.2	-	0.2	0.18	0.18	-	0.2	0.18	0.18	-	
Daman & Diu	R.	0.6	1.0	-	0.6	1.0	-	0.6	0.5	0.5	0.1	0.6	0.13	0.13	0.3	
	W.	0.2	0.15	-	0.2	0.15	-	0.2	0.13	0.13	0.1	0.2	20.0	20.0	0.1	
Delhi	R	35.0	27.0	23.0	35.0	27.0	14.1	35.0	20.0	20.0	9.1	35.0	20.0	20.0	17.4	
	W.	75.0	72.0	76.9	75.0	72.0	49.2	75.0	64.8	64.8	66.8	75.0	64.8	64.8	74.2	
Lakshadweep	R.	-	-	1.1	-	-	0.5	-	-	-	0.7	-	-	-	0.6	
	W.	-	-	-	-	-	Neg.	-	-	-	Neg.	-	-	-	Neg.	

STATEMENT II

Showing Levy Sugar Quota, Additional 5% A-HOC Increase and Festival Quota of States/U.Ts Since 1.2.1987 to January, 1992.

S. No.	State/U.T.	Monthly normal quota	Monthly 5% ad-hoc increase allowed from August, 1991 to March, 1992)	Festival quota for each year
1	2	3	4	5
1.	Andhra Pradesh	25281	1264	7614
2.	Andaman Nicobar	247	12	74
3.	Arunachal Pradesh	314	16	94
4.	Assam	9617	481	2896
5.	Bihar	33459	1673	10078
6.	Chandigarh	372	19	112
7.	Dadra & Nagar Haveli	51	3	14
8.	Delhi	8721*	436	2316
9.	Goa	500	25	150
10.	Daman	24	1	12

S. No.	State/U.T.	Monthly normal quota	Monthly 5% ad-hoc increase (allowed from August, 1991 to March, 1992)	Festival quota for each year
1	2	3	4	5
11.	Diu	15	1	
12.	Gujarat	16194	810	4878
13.	Haryana	6386	319	1924
14.	Himachal Pradesh	2019	101	608
15.	Jammu & Kashmir	2884	144	868
16.	Karnataka	17769	888	5350
17.	Kerala	11953	598	3600
18.	Lakshdweep	71	4	22
19.	Madhya Pradesh	52031	1252	7536
20.	Maharashtra	299938	1497	9014
21.	Manipur	694	35	208

S. No.	State/U.T.	Monthly normal quota	Monthly 5% ad-hoc increase (allowed from August, 1991 to March, 1992)	Festival quota for each year
1	2	3	4	5
22.	Meghalaya	662	33	200
23.	Mizoram	261	13	78
24.	Nagaland	426	21	128
25.	Orissa	12393	620	3730
26.	Pondicherry	305*	15.2	64
27.	Karnikal	73	3.7	18
28.	Mahe	15	0.7	4
29.	Yanam	7	0.4	2
30.	Punjab	7945	397	2392
31.	Rajasthan	16914	846	5092
32.	Sikkim	165	8	50

S. No.	State/U. T.	Monthly normal quota	Monthly 5% ad-hoc increase (allowed from August, 1991 to March, 1992)	Festival quota for each year
1	2	3	4	5
33.	Tamil Nadu	22547	1127	6790
34.	Tripura	1001	50	302
35.	Uttar Pradesh	52926	2646	15936
36.	West Bengal	25888	1294	7796
	Total	333068	16654	99950

* includes increase in quota of 1032 tonnes in Delhi and 108 tonnes in Pondicherry made from May, 1990 onwards.

Note: Levy sugar allotments are not based on demands received from the State Governments/Union Territories. Lifting is normally full.

STATEMENT III

State-wise Detailed Allocation and Lifting of Imported Edible Oils under PDS in 1991-92 (November, 1991 to February, 1992)

Sl. No.	States	Nov. 91		Dec.91		Jan. 92		Feb. 92	
		ALLOC.	LIFT	ALLOC.	LIFT	ALLOC.	LIFT	ALLOC.	LIFT.
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	1500	1500	-	1500	1500	90	1500	1390
2.	Arunachal Pradesh	50	-	-	-	50	18	50	50
3.	Assam	200	-	-	-	200	72	200	108
4.	Bihar	1500	-	-	890	1500	200	1500	111
5.	Goa	300	300	300	-	300	-	300	100
6.	Gujarat	1500	1500	-	1607	1500	-	1500	1350
7.	Haryana	600	-	-	-	600	223	600	-
8.	Himachal Pradesh	500	-	-	176	500	317	500	220
9.	J & K	500	-	-	75	500	283	500	220
10.	Karnataka	1200	995	-	1159	1200	497	1200	1072
11.	Kerala	1000	1500	1000	1255	-	-	-	-

Sl. No.	States	Nov 91		Dec 91		Jan. 92		Feb. 92	
		ALLOC-	LIFT	ALLOC.	LIFT	ALLOC.	LIFT	ALLOC.	LIFT.
1	2	3	4	5	6	7	8	9	10
12.	Madhya Pradesh	1200	-	-	-	1200	-	1200	-
13.	Maharashtra	2000	500	-	2256	4000	-	2000	-
14.	Manipur	200	-	-	-	200	200	200	200
15.	Meghalaya	200	-	-	-	200	185	200	130
16.	Mizoram	200	-	-	-	200	200	200	120
17.	Nagaland	200	-	-	-	200	400	200	200
18.	Orissa	1000	1000	-	1000	1000	-	1000	1000
19.	Punjab	700	-	-	180	700	331	700	223
20.	Rajasthan	780	80	-	75	700	512	1200	116
21.	Sikkim	150	-	-	-	150	-	150	-
22.	Tamil Nadu	1500	689	-	-	-	-	-	-
23.	Tripura	200	-	-	-	200	175	200	220
24.	Uttar Pradesh	1500	-	-	191	1500	52	1500	388

Sl. No.	States	Nov. 91		Dec. 91		Jan. 92		Feb. 92	
		ALLOC.	LIFT.	ALLOC.	LIFT.	ALLOC.	LIFT.	ALLOC.	LIFT.
1	2	3	4	5	6	7	8	9	10
25.	West Bengal	1500	-	-	500	1500	709	1500	100
26.	A & N Islands	100	100	-	100	100	-	180	-
27.	Chandigarh	100	-	-	-	100	-	180	-
28.	D & N Haveli	60	50	-	-	50	48	50	-
29.	Delhi	1500	-	-	301	1500	-	1500	-
30.	Daman	50	50	-	-	50	50	80	30
31.	Diu	50	50	-	-	50	50	50	50
32.	Lakshadweep	25	43	-	6	50	-	25	50
33.	Pondicherry	200	230	50	-	300	-	280	220
Total:		22175	8557	1350	11271	21800	4612	20225	8723